

**In The High Court Of Manipur
AT IMPHAL**

" N O T I F I C A T I O N "

Dated, Imphal, the 20th October, 2020

There will be a reference on the sudden demise of 1. Mr. L. Sando Singh, Advocate, 2. Mr. Th. Manao Singh, Advocate, 3. Ms. Y. Romola Devi, Advocate and 4. Md. Ismail Khan, Advocate, High Court of Manipur today, the 20th October, 2020 at 12.30 p.m. for 45 minutes through Video Conference (VC), Court will resume thereafter.

[*link: <https://meet.jit.si/HCMImphalCRI>]*

B E F O R E

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

HON'BLE MR. JUSTICE KH. NOBIN SINGH

HON'BLE MR. JUSTICE MV MURALIDARAN

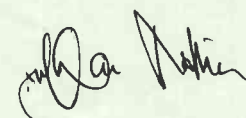
HON'BLE MR. JUSTICE A. BIMOL SINGH

Reference by:

1. Mr. Ibotombi Namoiyam, Sr. Advocate, President, High Court Bar Association, Manipur.
2. Mr. N. Kumarjit, Advocate General, Manipur.
3. Mr. A. Jagjit Singh, Chairman, Executive Committee, Bar Council of Manipur.
4. Mr. S. Suresh, Assistant Solicitor General

Reply by:

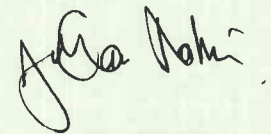
HON'BLE THE CHIEF JUSTICE
(THERE WILL BE 2 MINUTES SILENCE)



**(Y. ROTHER)
REGISTRAR (JUDL.)**

Copy to: -

1. The Advocate General, Govt. of Manipur
2. The Govt. Advocates, Govt. of Manipur
3. The Registrar, Administration & Vigilance, High Court of Manipur
4. The President, High Court Bar Association, Manipur
5. The President, AMBA, Manipur
6. All the Jt. Registrars, High Court of Manipur
7. All the Deputy Registrars, High Court of Manipur
8. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh
14. The P.S. to Registrar General, High Court of Manipur
15. The P.S. to Registrar (Judicial), High Court of Manipur
16. The System Analyst, High Court of Manipur for uploading the same to the official website
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur
18. High Court of Manipur
19. The Court Masters, High Court of Manipur
20. Guard File/Order Book
21. Notice Board
22. Concerned file.



(Y. ROTHER)
REGISTRAR (JUDL.)